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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/104/2016
NAME OF THE PETITIONER(S) : Arul Daniel Roby Helan Bai & Another
NAME OF THE RESPONDENT(S) : Ponnmoney Marketing Pvt Ltd
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1).	R. KESAVARAJA		
	R. KESAVARAJA.	Counsel for Respondent-2.	R. Kesava.
	Shri C.S.K. SATHISH	for.	
	K. Moorthy	Counsel for R-1	K.

ORDER

Petitioner and his counsel are called but absent. Shri K Moorthy, counsel for R1 and Shri R Kesavaraja, counsel for R2 are present. As seen in the orders dated 19.10.2016, 16.11.2016 and 5.12.2016, there was no representation on behalf of the petitioner and he was continuously absent till today. Several opportunities were given for his presence but has not availed the same. In the circumstances the petition is dismissed in default.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)